## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW- 152-2020 with LD-VC-CW- 246-2020

Nivas Bhivshet ...... Applicant

Versus

Deepali Nivas Bhivshet ....... Respondent

Adv. Abhjeet Gosavi for the Applicant. Adv. A. D. Bhobe for the Respondent.

CORAM: DAMA SESHADRI NAIDU, J. DATE: 22nd October, 2020.

## **ORDER:**

The interim protection granted earlier is extended by one week.

2. At the request of the petitioner's counsel, post the matter on 2/11/2020.

DAMA SESHADRI NAIDU, J.

AP/-